

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/155(KB)2019
IA(IBC)(DIS.)/28(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS JOTISRIRAM HIMGHAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (hybrid) Mode

Mr. Saurav Jain, Adv.] For Applicant
Ms. Manju Bheteria, Adv.
Mr. A. K. Upadhyay, Adv.

ORDER

1. Ld. Counsel for the applicant present.
2. IA(IBC)(DIS.)/28(KB)2024

a. We have heard Ld. Counsel for the parties. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**